24.9.2008

Hon'ble Mr. M. Kanthaiah, Member (J) Hon'ble Dr. A. K. Mishra, Member (A)

Appl: Sri Manish Mishra.

Resp: None.

Applicant counsel submits that the orders of the Tribunal have been complied with and as such C.C.P. has become infructuous. The same has been recorded and thus C.C.P. is dismissed as infructuous.

M(A)

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M(J)

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